

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:266

ANSWERED ON:26.07.2005

ESCAPING OF PRISONERS FROM TIHAR JAIL

Badiga Shri Ramakrishna;Chaudhary Shri Pankaj;Chowdhury Shri Adhir Ranjan;Krishnadas Shri N.N.;Nambadan Shri Lonappan;Panda Shri Prabodh;Pathak Shri Brajesh;Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of prisoners escaped from Tihar Jail, Delhi during the last three years, year-wise, incident-wise;
- (b) whether any inquiry has been conducted on each escape;
- (c) if so, the details thereof;
- (d) whether any action has been taken against the erring officers;
- (e) if so, the details thereof and outcome of the inquiries; and
- (f) the steps taken by the Government to stop the recurrence in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): The number of prisoners who escaped from Tihar Jail during the last three years are as follows:

Year 2002-2003	-	Nil
Year 2003-2004	-	01
Year 2004-2005	-	Nil

On 17.02.2004 undertrial prisoner Sher Singh Rana escaped from Tihar Jail. In the current year, on 6th July, 2005, thirteen (13) undertrial prisoners escaped, out of which six were subsequently arrested.

(b) & (c): Yes Sir. For the incident during 2003-04, Magisterial inquiry was conducted. The inquiry report was received by Govt. of NCT of Delhi on 6th May, 2004. For the incident that occurred in July, 2005, the Government of NCT of Delhi had ordered a Magisterial enquiry. The enquiry report has been recently received by Govt. of NCT of Delhi.

(d) & (e): Disciplinary proceedings to impose appropriate penalty have been initiated against the erring officials. However, the outcome would depend on final decisions by the Inquiry Officers concerned. Three police personnel have been placed under suspension.

(f): Government has approved the installation of following scientific aids to stop the recurrence in future

- i) Installation of Bio-metric finger print identification system.
- ii) Installation of CCTV, X-RAY scanners and Multi Zone Door Frame Metal Detectors.
- iii) Installation of Video Conferencing Facility between the Delhi Prison and the District Courts.

Besides, two companies of ITBP have been allocated for deployment to provide peripheral security of Tihar Jail Complex in addition to the force already deployed for this purpose.